

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 1865

ANSWERED ON- 06/12//2024

DEPORTATION OF INDIANS FROM USA

1865. SMT. MALA ROY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the number of Indians, both men and women, deported from the United States of America during the last one year; and**
- (b) the actual reason(s) for the deportation of Indians from USA?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a & b) As per US Government data, a total of 519 Indian nationals were deported to India during the period Nov 2023 to Oct 2024. Deportations are carried out by the US Government through commercial and chartered flights.

As per US Immigration and Customs Enforcement (ICE), Indian nationals who were deported from the US to India were under order of removal, as they were declared unauthorized to stay in the US by the competent authorities.
